

spent by Government on the preservation and main tenance of each of the monuments in Assam (district-wise) during 1956-57 and 1957-58?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): A statement is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 2]

Monuments in Rajasthan

2689. Shri Onkar Lal: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the amount sanctioned regarding preservation of monuments of national importance in Rajasthan for the year 1958-59;

(b) whether the amount is separately earmarked for each of the monuments to be preserved; and

(c) if so, the details thereof?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) A provision of Rs. 2,73,000 has been made.

(b) Yes, Sir.

(c) The details are being collected and will in due course, be placed on the table of the House.

Next Census

2690. Shri N. R. Munisamy: Will the Minister of Home Affairs be pleased to state:

(a) when is the next census to be held and whether the necessary preliminary arrangements have been made;

(b) whether it is a fact that castes will not be mentioned at the time of enumeration; and

(c) if so, the reasons therefor?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The next census of population is scheduled to

be held in 1961. Preliminary arrangements for the purpose are being made.

(b) and (c). In accordance with the policy of Government as stated by the Home Minister in the Rajya Sabha on 14th February, 1958 on the question of eradication of casteism, the castes would not be enumerated in the next census except in the case of Scheduled Castes and Scheduled Tribes or where it might be necessary for administrative reasons or to meet some statutory obligations.

National Calendar

2691. Shri N. R. Munisamy: Will the Minister of Home Affairs be pleased to state:

(a) whether any time-limit has been fixed for a complete change over to National Calendar; and

(b) if so, what is that date?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No.

(b) Does not arise.

Rehabilitation Finance Administration

2692. Shri A. K. Gopalan: Will the Minister of Finance be pleased to state:

(a) the names of the Members of the Rehabilitation Finance Administration;

(b) the date of their appointments; and

(c) the number of meetings held in 1955, 1956, and 1957?

The Minister of Finance (Shri Morarji Desai): (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix VIII, annexure No. 3]

(c) 10 during 1955.
10 during 1956.
7 during 1957.